

BENCH-I

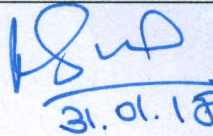
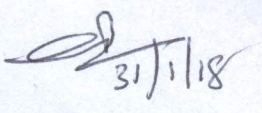
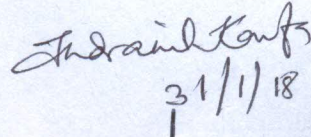
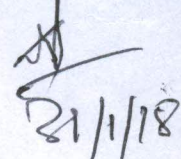
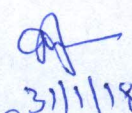
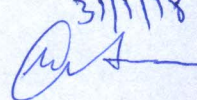
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 349/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NILESH SHARMA, ^{Interim} Resolution Professional (IRP)  31.01.18
2. Aparajita Rao & Mr. V. Raja Rao Pegasus Asset Reconstruction P. W.  31/1/18
3. Indranil Karfa ^{Advocate} IREDA  31/1/18
4. Debagha Ban ^{Advocate} ARCIL  31/1/18
5. Debmita Choudhury } → vijaya Bank, 1 FCI &  31/1/18
6. Samrat Singhania } Advocate SIDBI.  31/1/18

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the financial creditors is present. No one is present from the corporate applicant's (corporate debtor) side.

First Progress Report is filed. It is received and recorded.

List it on 09/02/2013 along with interim application, if any, filed by the RP.

8d

(Jinan K.R.)
Member (I)